DECLARATION OF ASSETS & LIABILITIES BY NARENDRA KUMAR NIRAJ, MLA 153, GOPALPUR, WHIP, RULLING PARTY, BIHAR VIDHAN SABHA

I, NARENDRA KUMAR NIRAJ, son of Let Jago Mandal, Vill- Parwatta, P.O.- Sahu Parwatta, P.S. Ismilepur, Distt. Bhagalpur (Bihar), aged- 47 years give hereinbelow the details of the assets (immovable, Movable, bank balance, etc) of my self & my wife.

Inherited ancestral agricultural, non & agricultural land, residential building at Parwatta, Bhagalpur, are aslso given below.

A Details of Immovable assets as on 30-12-2011

S. No.	DESCRIPTION	SELF	WIFE
(i)	Cash	30,500=00	50,000=00
(ii)	Depostit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, Patna SBI, Naugachia UCO Bank Tilkamanjhi Axis Bank, Bhagalpur	1,00,697=00 2,01,000=00	88,000=00 2,01,000=00
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP		
	LIC of India SBI, Life	S.A. amount 5,00,000=00 yearly premium 26,000=00 S.A. amount 12,50,000=00 yearly premium 60,335=00 60,000=00 yearly premium	S.A. amount 12,50,000=00 yearly premium 60,335=00
(iv)	Moter Vehicles	Safari Dicore BR 10J 0005, Rs. 4,05,000=00	Mahindra Bolero BR 10B- 1178, Rs. 3,00,000=00, Tata Indica BR 10F- 7149 Rs. 3,00,000=00 Tractor Formatic, BR 10J- 2118, 4,00,000=00
v)	Jewellery (Details of Weight & Value)	Gold 100 gm Rs. 2,50,000=00	Gold 250 gm, Rs. 6,25,000=00 Silver 1000 gm 50,000=00 (Stri dhan)
vii)	Other Assets, such as values of claims/interest	22,000=00	32,000=00

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B. Details of Immovable assets as on 30-12-2011

S.No.	DESCRIPTION	SELF	WIFE
(i)	Agriculturral Land Location (s) Extent (Total Measurement) Current market Value	At Parwatta, one third of 25 Bigha Land, Rs. 40,00,000=00 (Inherited Ancesteral Property)	Parwatta 1202/25D 56,000=00 Parwatta 178/4.41D 3,50,000=00 Parwatta 1060/1.42D 1,35,000=00 Parwatta 393/.94D 2,42,000=00
(ii)	Non-Agricultural Land Location (s) Survery (Khata) number (s) Extent (Total measurement) Current market Value		At Bhagalpur Barari Housing Coloney MIG MP-35 3600 sqft Rs. 7,72,601=00
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) mumber (s) Extent (Total measurement) Current market value		7,72,001 00
(iv)	House/Apartments etc. Location:	House At Parwatta 12D Rs. 20,00,000=00 (Inherited Ancesteral Property)	
(v)	Others		Cow- 21, Rs. 6,15,000=00 Buffalo- 17, Rs. 3,40,00=00 Calf- 18, Rs. 3,38,000=00

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(NARENDRA KUMAR NIRAJ)

I give hereinbelow the details of my liabilities/overdues to poblic financial institution and government dues:

Amount outstanding as on 30-12-2011

S.No.	Description, Name and Address of Bank/ Financial institution(s) Department(s)	Self	Wife
(a) (i)	Loans from Banks:	UCO Bank Sabhu Parwatta, 6,80,000=00	
(ii)	Loans from financial institutions		Union Bank, Jairampur Rs. 4,50,000=00 (Against Tractor) SBI, Naugachia, Rs. 5,50,000=00 (Against Bolero)
(iii)	Government dues:-		
	(a) Telephone Office, Patna		3,50,000=00
	(b) Golson Kumar & Others		ALOPD8116D
(b) (i)	income Tax including surcharge (Also indicate the assessmetn year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN)	AETPN9531L	Return Filed Upto 2011
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	-	•
(iii)	Sales Tax (Only in case of proprietary business)	1	•
(iv)	Property Tax	*	-

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